

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

129. C.P.(IB)-1166(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **03.06.2024**

NAME OF THE PARTIES: Bank of Maharashtra

V/s.

Sandip Lod Personal Guarantor of Sudhir
Buildtech Private Limited.

SECTION 95(1) OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Due to paucity of time, the matter could not be heard. List on **25.07.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
//NSW//

Sd/-
LAKSHMI GURUNG
Member (Judicial)